

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), THC, DELHI

OFFICE ORDER

A "**KAVYA GOSHTHI**" is scheduled to be organized on **12.08.2024** on the auspicious occasion of forthcoming **Independence Day**. In view thereof, the following officials of Central District are hereby directed to report to the Chairperson, "**Sub-Committee for organizing Kavya Goshthi**" on 12.08.2024 in Room No. 135 (Conference Hall, Tis Hazari Courts, Delhi) at 04:00 PM sharp.

Sl. No.	Employee Code	Name	Designation	Place of Posting
1.	44949966	Navita Kumari Saini	SJA	Copying Agency
2.	67511035	Mukesh Sharma	SJA	Copying Agency
3.	45280103	Manoj Kumar	JA	Copying Agency
4.	62232796	Parveen Kumar	JA	Copying Agency
5.	68542191	Sumit Shokeen	JJA	General Branch
6.	92480904	Vinay	JA	General Branch
7.	12603	Rajesh Kumar Saini	JA	Judicial Branch
8.	48830849	Pawan Kumar	JA	Judicial Branch
9.	65731443	Sandip Kumar	JA	Nazarat Branch
10.	57841982	Vandana Makkar	JA	Nazarat Branch
11.	14129	Amarjeet Sah	JA	R&I Branch
12.	40784555	Sandeep Chand	JA	Computer Branch
13.	43455788	Kumar Gaurav	JJA	Computer Branch
14.	92053810	Roshni	JJA	Record Room (Civil)
15.	12704	Vishwajeet Singh	JA	Record Room (Civil)
16.	13648	Vinay Kumar	JA	Record Room (Criminal)
17.	39262868	Inderjeet	JA	Record Room (Criminal)
18.	14006	Suriender Singh	JA	Record Room (Sessions)
19.	13890	Sujit Kumar Biswas	JA	Vigilance Branch
20.	51608625	Arvind Bhatt	JJA	Admin-I
21.	23691585	Vishal	JJA	Admin-II
22.	68790261	Himani Bhatt	JA	Admin-III

NOTE:

1. Ms. Swati Priya (EC: 41560255), JA in Leave Section/Hindi Section, East, Karkardooma Courts, Delhi is hereby directed to report to the Chairperson, "Sub-Committee for organizing Kavya Goshthi" at Hindi Section, Central, Tis Hazari Courts, Delhi with immediate effect till 13.08.2024 regarding arrangements and other tasks pertaining to the "Kavya Goshthi".

2. The Branch-in-Charge of all the branches in Central District are directed to ensure their presence during the "Kavya Goshthi" on designated date and time.

3. Sh. Randhir Singh, Sh. Chunni Lal & Sh. Kul Bhushan Khurana (all 03 re-engaged officials on contractual basis) are hereby spared for duties with Care Taking Branch and Protocol Branch, Central, on requirement basis.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 45775-875 /P&T(Misc.)/Admn.II(HQs)/2024

Dated, Delhi the 07 AUG 2024

Forwarded for information and necessary action to:

1. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi
2. The Officer-in-Charge concerned, East District, Karkardooma Courts, Delhi
3. Sh. Mukesh Kumar Gupta, Chairperson, Central Hindi Implementation Committee, District Courts, Delhi.
4. The Nodal Officer, Central Hindi Implementation Committee, District Courts, Delhi.
5. The Nodal Officer, Hindi Implementation Committee, East District, Karkardooma Courts, Delhi.
6. The Officers-in-Charge concerned with the request to relieve the aforementioned officials on designated date and time.
7. Personal Office of the undersigned.
8. The DDO, Central, Tis Hazari Courts, Delhi
9. The DDO, East, Karkardooma Courts, Delhi
10. The Branch-in-Charge, all the branches of Central District, THC, Delhi
11. LAYERS Seat, Central, THC – for uploading the order on Layers.
12. Website Committee – for uploading the order on website.
13. All the officials concerned.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi